

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-79 & 80 of 2014 in
DFR No. 1066 of 2013**

Dated : 4th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Hubli Electricity Supply Co. Ltd. ... Appellant(s)

Versus

**Shree Doodhganga Kirshna Sahakari Sakkare
Karkhane Niyamith & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. H.Chandra Sekhar

**Counsel for the Respondents(s) : Mr. Pallav Mongia for
Mr. Prabhu K. Navadgi for R-1**

ORDER

**IA-79 & 80 of 2014
(Appls. for condonation of delay)**

Mr. Pallav Mongia undertakes to file Vakalatnama on behalf of Respondent No.1 and seeks some time to file the reply to these Applications. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **25.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt